

OA.No.170/00449/2018/CAT/BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00449/2018

DATED THIS THE 28TH DAY OF MAY, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Kumar F. Agadi,
Age: 39 years,
S/o Late Fakkeeresh Agadi,
Working as Transmission Executive
All India Radio,
Raj Bhavan Road,
Bangalore – 560 001,
Residing at:
D-7, AIR Staff Quarters,
SPT, Yelahanka,
New Town, Bengaluru.

...Applicant

(By Advocate Shri N. Obalappa)

Vs.

1. The Director General,

(S-VII Section)

All India Radio,
Akashvani Bhavan,
New Delhi – 110 001.

2. The Additional Director General

(SR-II),

All India Radio,
Raj Bhavan Road,
Bangalore – 560 001

3. The Deputy Director General (Engg)

All India Radio,
Raj Bhavan Road,
Bangalore – 560 001

4. The Station Director,

All India Radio,
Raj Bhavan Road,
Bangalore – 560 001

5. Gopinath H.N

Transmission Executive,

All India Radio,
Bangalore – 560 001

6. Shivaprakash D.R,
Transmission Executive,

All India Radio,
Bangalore – 560 001

...Respondents

(By Shri. N. Amaresh, Senior Panel Counsel for R1 to R4)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

The applicant files an application to allow him to withdraw the OA to prosecute another OA but by this time the department would have engaged a counsel and had suffered some financial loss. Everybody must be responsible for their actions. If through their action they have made the Government to suffer financially, it is upon them to compensate it. Let the applicant pay the cost of Rs.9,000/- being half the fee of the learned counsel for the respondents within one week failing which the respondents will be eligible to approach the concerned Deputy Commissioner to have it realised through him as a crown debt with all the coercive methods involved in it along with the interest and cost.

2. The OA is dismissed as withdrawn with a cost of Rs.9,000/.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00449/2018

Annexure A1 Copy of Prasara Bharati letter No. BAN/DDG/1(2) 2011-S (TRES) 2267 dated 15.06.2011

Annexure A2 Copy of Prasara Bharati letter No. BAN/ADG/1(2) 2015-S-(Gr.B) dated 31.01.2018

Annexure A3 Copy of the representation of the application dated 01.02.2018

Annexure A4 Copy of the seniority lists of Transmission Executive working in All India Radio Station as on 01.01.2018

Annexure A5 Copy of the letter from Bangalore Institute of Oncology addressed to CMO, All India Radio, Bangalore dated 06.08.2012

Annexure A6 Copy of the Prasar Bharati letter No. Ban.10(2) 2017-18/AC dated 01.12.2017

Annexure A7 Copy of the discharge summary from Apollo Hospital dated 21.03.2018

Annexure A8 Copy of the medical report of the applicant's son dated 10.02.2018

Annexures with reply statement

Annexure R1 Copy of Transfer Policy 2014 of Prasar Bharati

Annexure R2 Copy of Prasar Bharati order No. G1b-1(3)/2008-S dated 03.04.2008

Annexure R3 Copy of Prasar Bharati letter No.-15/2020/2008-S.VII/193 dated 27.03.2018
